

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.01.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 892 of 2021	Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd. With	Mrinali Prasad	Dhananjay Sud Aditya Gauri Amar Vivek-RP
2.	Comp. App. (AT) (Ins) No. 893 of 2021	Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr.	Shalya Agarwal	Mrinali Prasad-R1 Aditya Gauri Amar Vivek-RP

For Directions

3.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta
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For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 1089 of 2021	Kanchan Nanubhai Desai Personal Guarantor (Anoushka (Anoushka Medicare & Diagnostics Pvt. Ltd.) Vs. Finquest Financial Solutions Pvt. Ltd. & Anr.	Prakhar Tandon	
5.	Comp. App. (AT) (Ins) No. 1090 of 2021	Nanubhai Nichhabhai Desai Personal Guarantor (Anoushka Medicare & Diagnostics Pvt. Ltd.) Vs. Finquest Financial Solutions Pvt. Ltd. & Anr.	Prakhar Tandon	
6.	Comp. App. (AT) (Ins) No. 1091 of 2021	Tusharkumar Nanubhai Desai Personal Guarantor (Anoushka Medicare & Diagnostics Pvt. Ltd.) Vs. Finquest Financial Solutions Pvt. Ltd. & Anr.	Prakhar Tandon	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 997 of 2021	BDR Builders and Developers Pvt. Ltd. & Ors. Vs. Mohan Lal Jain Liquidator, Kaliber Associates Pvt. Ltd. & Anr.	Ankit Sharma	Anirban Bhattacharya Dhruv Sachdeva
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For Hearing

8.	Comp. App. (AT) (Ins) No. 954 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand
9.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand
10.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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By order of Hon'ble Chairperson
-sd/-
Registrar